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Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

**Contempt Petition No. 15 of 2007
Original Application No. 919 of 2006**

Monday, this the 17th day of March, 2008

**Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mr. K.S. Menon, Member (A)**

Jagdish Chandra S/o Late R.R. Sharma, aged about 74 years, ex. Guard, R/o 29/A, Ayodhya Kunj, Agra Cantt. Agra.

Applicant

By Advocate Sri B.L. Kulendra

Versus

Sudhir Kumar, Sr. D.F.M., N.C. Railway, Jhansi.

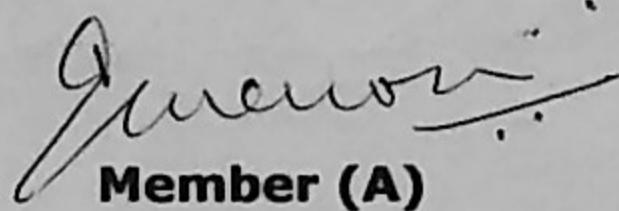
Opposite Party

By Advocate Sri Prashant Mathur

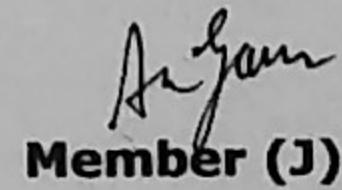
ORDER

By A.K. Gaur, Member (J)

Learned counsel for the applicant has fairly conceded that the Order and direction of this Tribunal dated 05.09.2006 has been complied with by the respondents. Having heard the parties' counsel we see no reason to continue with the contempt proceedings. Accordingly, we dismiss the contempt petition and notice issued to the respondent is discharged.



Member (A)



Member (J)

/M.M/